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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/04/2018 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1)	M. P. Nagjaleshmi D. Rajasekaran	Ezon R22 R59	
2)	K. BALAKRISHNAN, M/s. GENICONT ASSOC.	PETITIONER	K. 

ORDER

Counsels for both the parties present. Counsel for the Respondents has submitted the names of the Company Secretary and Chartered Accountant. The Counsel for the Petitioner prayed for time to seek fresh instruction from his client. At request, time is enlarged. Put up on **16.04.2018 at 10.30 A.M.**

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**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**